

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Ph:23753942 Fax- 23753923

Petition No. 277/GT/2014

Dated 15.04.2015

To

Sh. K.M.K. Prusty,
Additional General Manager (Commercial),
Regd.Office, NTPC Bhavan, Core-7
Scope Complex,7 Institutional Area,
Lodhi Raod, New Delhi-1110003.

Subject: Extension of Time for Submission of Additional Information as
per RoP dated 26.03.2015.

Reference: NTECL/Comml/CERC/RO/2014-19, dated 10.04.2015.

Sir,

With reference to your letter dated 10.04.2015 on the subject above, I am directed to inform you that your prayer for extension of time to file the additional information has been considered and the time to file the said information has been extended till 15.05.2015. You are directed to ensure the filing of the said information within the said date. No further extension shall be granted for any reason whatsoever. Consequently upon this, the matter which is listed for hearing on 14.05.2015 stands adjourned to the month of June,2015 for which separate intimation will be made.

Sd/-

Viapn Sharma
Bench Officer.